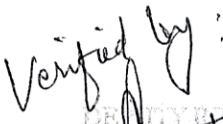


HIGH COURT OF SIKKIM

Statement showing Institution, Disposal and Pendency of cases as on 31.08.2022

Cases	Total pendency at the beginning of August 2022 (Civil-Criminal)		Institution during the month of August, 2022 (Civil - Criminal)		Total disposal during the month of August, 2022 (Civil- Criminal)		Pendency at the end of August, 2022 (Civil- Criminal)	
1. WRIT PETITION	83	--	02	--	05	--	80	--
2. APPEAL	15	25	02	02	01	--	16	27
3. RSA	13	-	-	-	01	-	12	-
4. FAO	02	-	-	-	--	-	02	-
5. CONTEMPT	01	-	-	-	-	-	01	-
6. MISC.CASES	-	04	-	02	-	03	-	03
7. MISC.APPEAL	-	-	-	-	-	-	-	-
8. SUO MOTU TRANSFER PETITION	-	-	-	-	-	-	-	-
9. TRANSFER PETITION	-	-	-	-	-	-	-	-
10. BAIL APPLICATION	-	-	-	-	-	-	-	-
11. MAC APPEAL	07	-	--	-	--	-	07	-
12. REVIEW	01	--	-	-	01	-	--	-
13. REVISION	02	06	01	-	01	01	02	05
14. MAT APPEAL	02	-	-	-	-	-	02	-
15. REVISION U/S 19 OF THE (FAM CT.)	-	-	-	-	-	-	-	-
16. LEAVE PETITION	-	04	-	-	-	01	-	03
17. ARBITRATION PETITION/APPEAL	06	-	-	-	-	-	06	-
18. S.A.O.	-	-	-	-	-	-	-	-
19. REFERENCE	-	-	-	-	-	-	-	-
20. C.O.	02	-	01	-	01	-	02	-
21. TAX APPEAL	02	-	-	-	-	-	02	-
22. Ex.P.	-	-	-	-	-	-	-	-
23. SP. APPEAL	-	-	-	-	-	-	-	-
*24. Com. A.	-	-	--	-	-	-	-	-
GRAND TOTAL	136	39	06	04	10	05	132	38

Note: *Com. A. No.01/2022 converted as Arb.A. No.01/2022 and added in pendency at Sl.No.17 of the Statement.

Verified by:

 06/09/2022
 Deputy Registrar (Sudl.)
 High Court of Sikkim
 Gangtok

